## GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

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## RAJYA SABHA UNSTARRED QUESTION NO 2028 TO BE ANSWERED ON THURSDAY, THE 5<sup>th</sup> AUGUST, 2021 Accessibility to legal aid

2028. Shri Sujeet Kumar:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is aware that according to reports, while legal aid is accessible and ensured to the poor on paper, on ground it proves to have a number of hurdles like corruption, hesitant and unambitious lawyers, among others;
- (b) if so, whether Government has a plan of action to put these reports to rest; and
- (c) if not, the details to back up the counterclaim?

## **ANSWER**

## MINISTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

- (a) No Sir, the Government has not received any such report.
- (b) Does not arise in view of reply at (a) above..
- (c) National Legal Services Authority (NALSA) has been constituted under the Legal Services Authorities Act, 1987 to provide free Legal Services to the weaker and marginalized sections of the society with the aim of reaching out to the diverse milieu of people belonging to different socio-economic background. In carrying out all these responsibilities, NALSA works in close coordination with the State Legal Services Authorities, District Legal Services Authorities and other agencies. There are currently 47,027 panel lawyers empaneled with Legal

Services Institutions across the county out of which 30,687 panel lawyers have a law practice of 10 years or more.

48,61,325 persons have availed free legal aid and advice during the last five years whose details are as under:

Categories of persons	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
assisted						(upto June)
SC	43806	66304	96744	118777	33335	6484
ST	34065	67586	137260	104213	39064	6491
Women	121050	199307	247789	269787	95654	19101
Children	19230	27726	63405	54211	18490	3379
In custody	112948	147662	176700	205350	141925	42541
<b>Persons with Disability</b>	2282	6420	7274	5671	10117	800
Industrial Workmen	1941	7120	10626	5312	36599	923
Transgender	341	216	348	189	165	136
Victim of Trafficking	454	643	692	1739	554	9
in Human Beings or						
Begar	0170	27.47	440121	15061	74400	4240
Victim of Mass	2179	3747	448131	15961	74489	4240
Disaster Violence, Flood, Draught,						
Earthquake and						
Industrial Disaster						
General (whose annual	111398	143475	130199	157837	47595	7508
income does not exceed						
the prescribed limit)						
Others	106995	152650	186048	273090	133771	41057
TOTAL	556689	822856	1505216	1212137	631758	132669

As far as panel lawyers are concerned, 'The National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010' provides for criteria and procedure for selection of legal practitioners as panel lawyers. The selection of the panel lawyers is made by the Executive Chairman or Chairman of the Legal Services Institution in consultation with the Attorney General [for the Supreme Court], Advocate General [for the High Court], District Attorney or Government Pleader [for District and Taluka level] and the Monitoring and Mentoring

Committee set up under Regulation 10 of the aforesaid Regulations. The Executive Chairman or Chairman of the Legal Services Institution may also suo moto empanel any legal practitioner as panel lawyer. The regulations provides for a minimum of three years' experience at the Bar for a legal practitioner to be empanelled to enable proper selection of lawyers.

As per Regulation 8 (16) of the National Legal Services Authority (Free And Competent Legal Services) Regulations, 2010, the panel lawyers cannot ask for or receive any fee, remuneration or any valuable consideration in any manner, from the person to whom he has rendered legal services. Under Regulation 8 (17) of these regulations, if the panel lawyer engaged is not performing satisfactorily or has acted contrary to the object and spirit of the Act and these regulations, the Legal Services Institution are empowered to take appropriate steps including withdrawal of the case from such lawyer and his removal from the panel.

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